

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 40 of 2011 &
IA No. 63 of 2011

Dated :7th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Damodar Valley Corporation Appellant(s)

Versus

CERC & Ors.Respondent(s)

Counsel for Appellant(s): Mr. Swetaketu Mishra

Counsel for Respondent(s): Mr. Sugam Seth for Mr. Nikhil Nayyar for R.1
Mr. Manoj Dubey for R.4

ORDER

Mr. Sugam Seth, the learned counsel, undertakes to file Vakalatnama on behalf of the Commission.

Mr. Manoj Dubey, the learned counsel appearing for Respondent No.4 seeks some time to file the reply.

Post the matter on **27.07.2011**. In the meantime, the learned counsel for the Respondents are directed to file the replies on or before 25.07.2011 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson